

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. V. C. BARDE
COURT 50 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 21-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100104/2012	The State CBI ACB Vs Abdul Wahab Haji and 1 other	
<u>CHARGE</u>				
2	SPL CASE CBI	100054/2017	The State CBI ACB Vs Naveen Kumar Suresh Kumar Agrwal and another	
(Main Matter REMAND APPLN CBI/0100004/2017)				
<u>REPLY/SAY</u>				
3	SPL CASE CBI	100105/2015	The State CBI ACB Vs Hari Om Sharma	
<u>HIGH COURT STAYED</u>				
4	SPL CASE CBI	100058/2009	State C.B.I. A.C.B. MUMBAI Vs Karkala Shivaji Arya Others	
